

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1389 OF 2018 IN
APPEAL NO. 135 OF 2018 &
IA NOS. 631, 728 & 641 OF 2018**

Dated : 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Haryana Power Purchase Centre (HPPC) & Ors. Appellant(s)
Versus
GMR Kamalanga Energy Limited & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishrov Mukerjee
Ms. Raveen Dhamija for R.1

Mr. Ravi Kishore
Ms. Rajshree Chaudhary for R-2

Mr. S.B. Upadhyay, Sr. Adv.
Ms. Anisha Upadhyay
Mr. Nishant Kumar for R-5

Mr. R.K. Mehta
Ms. Himanshi Andley for R.4

ORDER

List the IA for further hearing on **28.08.2019.**

**(S. D. Dubey)
Technical Member**

ts/pk

**(Justice Manjula Chellur)
Chairperson**